

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:4200
ANSWERED ON:19.02.2014
PUBLIC INTEREST LITIGATIONS
Mahendrasinh Shri Chauhan

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of Public Interest Litigation (PILs) filed in the Supreme Court, and various High Courts during the last three years and the current year, court- wise;
- (b) whether the Government is aware of a large number of frivolous litigations being filed under the guise of PIL;
- (c) if so, the details thereof and the reaction of the Government thereto;
- (d) whether the Government proposes to initiate action to check such frivolous litigations; and
- (e) if so, the details thereof?

Answer

MINISTER OF LAW AND JUSTICE AND COMMUNICATIONS & INFORMATION TECHNOLOGY
(SHRI KAPIL SIBAL)

- (a) to (e) the information is being collected and will be laid on the Table of the House.